

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**STARRED QUESTION NO.267
TO BE ANSWERED ON MARCH 12, 2020**

CONSTRUCTION OF IHHLs AND PTs

No. 267. SHRI PRADYUT BORDOLOI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds allocated, released and utilised for construction of Individual Household Latrines (IHHLs) and Public Toilets (PTs), waste management and capacity building in urban areas since 2014, State-wise;**
- (b) the details of funds allocated, released and utilised for Information, Education and Communication (IEC) and public awareness under Swachh Bharat Mission (SBM), State-wise;**
- (c) whether the Government has conducted any survey to assess the demand for public toilets and if so, the details thereof, State-wise;**
- (d) the details of IHHL and CT/PT constructed under Swachh Bharat Mission, State-wise; and**
- (e) whether the details of projects/activities and funds released from Swachh Bharat Kosh are not maintained by the Ministry and if so, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 267 FOR 12.03.2020 REGARDING “CONSTRUCTION OF IHHLs AND PTs”.

(a) and (b) : State/ UT-wise details of funds allocated, released, and utilized for Individual Household Latrines (IHHLs) and Community/ Public Toilets (CT/PTs), Waste Management(Solid Waste Management), Capacity Building and Information Education Communication (IEC) & Pubic Awareness (PA) under Swachh Bharat Mission-Urban (SBM-U) is at Annexure-I.

(c) : The demand for public toilets is assessed by the concerned State Government/Union Territory.

(d) : State/ UT-wise details of Individual Household Latrines (IHHLs) and Community/ Public Toilets (CT/PTs) constructed in urban areas of the country is at Annexure-II and III.

(e) : Swachh Bharat Kosh is administered by Ministry of Finance and not by Ministry of Housing and Urban Affairs.

ANNEXURE-I REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA STARRED QUESTION NO.267 FOR 12.03.2020 REGARDING "CONSTRUCTION OF IHHLs AND PTs".

State Wise Allocation, Release and Utilization of funds under SBM-U																
Sl. No.	State/UT	Amount in Rupees Crore														
		IHHL			CT/PT			SWM			IEC			CB		
		Allocation	Release	Utilization Certificate received *	Allocation	Release	Utilization Certificate received *	Allocation	Release	Utilization Certificate received *	Allocation	Release	Utilization Certificate received *	Allocation	Release	Utilization Certificate received *
1	A&N Islands	0.43	1.59	0.02	0.10	0.10	0.01	2.50	0.40	0.06	0.39	0.29	0.01	0.10	0.00	0.00
2	Andhra Pradesh	184.08	140.76	110.47	27.95	27.95	54.72	308.54	308.54	308.54	40.61	33.56	33.56	10.15	10.15	10.15
3	Arunachal Pradesh	13.40	0.64	7.72	0.35	0.35	0.06	7.25	6.84	6.84	12.22	9.08	9.08	3.06	2.51	2.51
4	Assam	81.95	0.29	79.03	2.31	2.31	1.55	76.76	76.76	38.38	66.62	30.09	19.26	16.66	9.70	8.68
5	Bihar	191.90	25.08	66.00	45.27	45.27	35.21	259.96	182.19	107.97	47.64	8.78	3.94	11.91	9.75	9.75
6	Chandigarh	2.45	2.36	1.59	0.53	0.53	0.26	22.24	22.24	16.56	2.24	0.85	0.85	0.56	0.34	0.34
7	Chhattisgarh	140.76	171.55	140.76	34.40	34.40	39.00	131.53	126.93	126.93	40.93	40.93	40.93	10.23	10.23	10.23
8	Dadra & Nagar Haveli	1.20	32.96	0.63	0.17	0.17	0.00	2.27	0.00	0.00	0.39	0.20	0.00	0.10	0.03	0.01
9	Daman & Diu	0.29	9.06	0.29	0.06	0.06	0.00	1.57	0.00	0.00	0.53	0.27	0.00	0.13	0.05	0.00
10	Delhi	50.16	64.80	16.25	5.15	5.15	5.15	263.68	116.60	62.21	24.61	13.34	10.15	6.15	0.82	0.18
11	Goa	3.21	71.30	1.11	0.48	0.48	0.22	9.29	8.68	5.46	3.29	3.11	2.93	0.82	0.60	0.42
12	Gujarat	162.56	157.80	171.55	32.22	32.22	13.99	536.22	536.22	364.11	82.52	51.44	36.10	20.63	12.80	11.54
13	Haryana	56.67	31.67	32.96	10.61	10.61	24.10	181.80	115.31	57.66	30.40	2.69	2.69	7.60	5.30	5.30
14	Himachal Pradesh	14.02	278.58	4.37	0.90	0.90	0.51	15.22	12.16	9.10	11.05	6.62	3.31	2.76	1.53	1.53
15	Jammu & Kashmir	102.63	338.61	37.79	3.69	3.69	8.08	67.99	39.45	10.90	21.06	12.77	12.29	5.26	3.59	2.10
16	Jharkhand	92.41	27.78	57.72	21.08	21.08	4.16	122.68	113.74	104.71	18.03	15.24	14.82	4.51	4.99	4.13
17	Karnataka	158.35	4.87	84.89	44.31	44.31	11.15	512.52	313.51	41.15	84.62	29.66	8.35	21.16	17.62	6.17
18	Kerala	70.62	7.10	12.79	1.53	1.53	0.00	121.35	51.64	2.01	21.19	11.45	2.03	5.30	2.42	2.35
19	Madhya Pradesh	292.79	20.74	274.87	65.42	65.42	72.06	434.01	301.75	188.75	102.26	80.13	80.13	25.56	11.24	11.24
20	Maharashtra	359.90	75.03	302.54	57.57	57.57	45.46	1081.84	691.74	335.26	142.79	38.67	35.67	35.70	18.04	16.89
21	Manipur	47.46	4.54	27.21	0.28	0.28	0.28	14.72	9.61	0.00	16.51	5.86	5.85	4.13	1.84	1.84
22	Meghalaya	5.82	41.00	2.70	0.16	0.16	0.04	8.69	4.09	2.80	7.56	1.41	0.82	1.89	0.11	0.00
23	Mizoram	18.08	166.25	1.22	0.08	0.08	0.08	13.22	8.21	8.21	14.11	11.14	8.18	3.53	2.81	2.09
24	Nagaland	26.59	0.81	13.67	0.19	0.19	0.61	11.69	7.14	7.14	12.02	10.50	9.01	3.00	2.49	2.00
25	Odisha	161.33	209.84	75.03	33.82	33.82	28.53	138.05	128.74	28.29	31.06	11.67	11.67	7.76	2.32	2.32
26	Puducherry	6.78	66.91	4.54	1.57	1.57	1.11	17.30	5.15	4.57	2.63	0.83	0.72	0.66	0.42	0.42
27	Punjab	78.66	7.61	28.00	8.45	8.45	15.95	220.97	120.38	108.88	44.75	21.09	14.78	11.19	4.00	1.08
28	Rajasthan	225.01	367.89	166.25	35.73	35.73	41.18	363.46	344.26	341.62	65.01	45.50	39.79	16.25	14.16	11.36
29	Sikkim	2.63	26.40	0.53	0.06	0.06	0.30	3.42	1.63	1.63	4.33	1.32	1.08	1.08	1.25	1.25
30	Tamil Nadu	184.02	167.14	209.84	93.52	93.52	71.38	689.87	689.88	672.34	186.47	120.39	120.39	46.62	9.63	9.63
31	Telangana	133.31	1.59	56.10	20.24	20.24	1.34	223.43	111.72	84.86	29.41	11.61	7.45	7.35	4.67	2.14
32	Tripura	68.65	140.76	7.61	0.12	0.12	0.93	15.51	7.76	0.00	12.87	15.44	5.33	3.22	1.93	0.63
33	Uttar Pradesh	473.28	0.64	331.42	80.03	80.03	90.82	940.91	427.73	374.36	197.41	176.09	77.96	49.35	48.80	10.81
34	Uttarakhand	30.30	0.29	22.95	1.59	1.59	8.94	57.57	19.04	5.00	18.03	3.43	2.21	4.51	1.69	1.69
35	West Bengal	315.33	25.08	149.80	24.82	24.82	8.27	487.79	199.80	87.98	66.72	24.02	6.71	16.68	11.19	1.70
	Total	3757.03	2871.21	2500.24	654.76	742.54	585.44	7365.82	5109.82	3514.27	1462.28	849.46	628.05	365.57	119.21	152.46

* Utilization Certificates (UCs) are due only for funds released upto 31.3.2020

ANNEXURE-II REFERRED TO IN REPLY TO PART (D) OF LOK SABHA STARRED QUESTION NO.267 FOR 12.03.2020 REGARDING “CONSTRUCTION OF IHHLs AND PTs”.

Details of Individual House Hold Latrines (IHHLs) constructed/ under construction, State/UT-wise, as on January, 2020.			
S. No.	States	Individual Household Toilets, Nos.	
		Target	Completed
1	Andhra Pradesh	192,508	243,764
2	Andaman & Nicobar Islands	0	336
3	Arunachal Pradesh	3,235	8,732
4	Assam	67,118	73,511
5	Bihar	406,645	393,613
6	Chandigarh UT	6,117	6,117
7	Chhattisgarh	323,445	325,050
8	Daman & Diu	695	1,197
9	Dadra & Nagar Haveli	1,179	1,181
10	NCT of Delhi	702	725
11	Goa	3,378	3,556
12	Gujarat	516,937	560,046
13	Haryana	65,948	64,943
14	Himachal Pradesh	6,011	6,687
15	Jammu & Kashmir	51,316	50,435
16	Jharkhand	214,847	217,801
17	Karnataka	312,322	340,941
18	Kerala	28,951	37,207
19	Madhya Pradesh	543,207	568,097
20	Maharashtra	700,500	700,446
21	Manipur	37,274	34,735
22	Meghalaya	480	1,528
23	Mizoram	2,436	2,972
24	Nagaland	8,451	16,015
25	Odisha	140,649	132,946
26	Puducherry UT	7,794	5,037
27	Punjab	98,187	103,015
28	Rajasthan	346,265	366,818
29	Sikkim	1,018	1,066
30	Tamil Nadu	507,216	507,895
31	Telangana	143,837	150,777
32	Tripura	19,792	19,623
33	Uttar Pradesh	888,120	889,906
34	Uttarakhand	16,199	19,900
35	West Bengal	167,628	282,542
	Total	5,830,407	6,139,160

ANNEXURE-III REFERRED TO IN REPLY TO PART (D) OF LOK SABHA STARRED QUESTION NO.267 FOR 12.03.2020 REGARDING "CONSTRUCTION OF IHHLs AND PTs".

Details of Community/Public Toilets (CT/PTs) constructed/ under construction, State/UT-wise, as on January, 2020			
S. No.	States	Total Community and Public toilets (No. of seats)	
		Target	Completed
1	Andhra Pradesh	21,464	17,757
2	Andaman & Nicobar Islands	126	603
3	Arunachal Pradesh	387	46
4	Assam	3,554	3,286
5	Bihar	26,438	17,178
6	Chandigarh UT	976	2,512
7	Chhattisgarh	17,796	18,832
8	Daman & Diu	77	511
9	Dadra & Nagar Haveli	142	104
10	NCT of Delhi	11,138	28,244
11	Goa	507	581
12	Gujarat	31,010	24,149
13	Haryana	10,394	10,926
14	Himachal Pradesh	876	1,567
15	Jammu & Kashmir	3,779	3,523
16	Jharkhand	12,366	7,551
17	Karnataka	34,839	36,550
18	Kerala	4,800	2,802
19	Madhya Pradesh	40,230	18,633
20	Maharashtra	59,706	1,66,465
21	Manipur	620	485
22	Meghalaya	362	152
23	Mizoram	491	461
24	Nagaland	479	235
25	Odisha	17,800	9,634
26	Puducherry UT	1,205	778
27	Punjab	10,924	11,009
28	Rajasthan	26,364	23,147
29	Sikkim	142	163
30	Tamil Nadu	59,922	92,744
31	Telangana	15,543	6,000
32	Tripura	587	883
33	Uttar Pradesh	63,451	64,890
34	Uttarakhand	2,611	4,642
35	West Bengal	26,483	5,530
	Total	5,08,589	5,82,573
